

Alleged Discrimination with Medical Graduates sponsored by Delhi University to LLRM, Medical College, Meerut

915. SHRI CHINTAMANI JENA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that some Medical Graduates from LLRM, Medical College, Meerut, who were sponsored by the Delhi University in 1971 for want of seats in the Medical College in the capital, are being discriminated by the Delhi University in the Post-Graduate Screening Test of Faculty of Medical Sciences;

(b) if so, the reasons therefor;

(c) whether these Medical Graduates have represented to the Vice-Chancellor, Delhi University and the Education Ministry against such discrimination; and

(d) if so, the action proposed to be taken to remove the hardship thus caused to these Delhi students?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) In order to meet the increasing demand for admission to medical colleges from the students of Delhi, it was decided in consultation with the Govt. of Uttar Pradesh, that 50 students from Delhi would be admitted each year to LLRM, Medical College of the Meerut University from 1971 till 1975. The students so admitted to the LLRM Medical College are the students of the Meerut University and therefore, they do not qualify for considera-

tion as the internal candidates of the Delhi University.

(c) and (d). Representations made by these students suggesting that they should be considered as internal candidates or the purpose of admission to Post-Graduate courses were considered by the University. However, the University did not find it feasible to accept their demand.

Consensus at North-South Summit to create a Fund for Energy Developments

916. SHRI MADHAVRAO SCINDIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what consensus was evolved at the North-South Summit meet held in Cancun in October this year on the proposal to create a fund to meet the energy development needs of the Third World; and

(b) what follow up action is being taken in the light thereof by Government of India ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) and (b). At Cancun, the participants stressed the need for increase energy investment in developing countries, from both private and official sources. Many participants expressed support for expanded energy lending in developing countries by the World Bank. In this respect, the establishment of an Energy Affiliate was advocated and no one opposed the idea. It is proposed to continue further discussions on this subject in the relevant forum of the World Bank.